

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(I.B) No.246/NCLT/AHM/2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2021**

Name of the Company: Ambrish Shah Sole Prioprietor of ALS
South West Steel
V/s
Superdrawn Wire Industries Pvt Ltd
Section 7 of the Insolvency and Bankruptcy Code,
2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

(through video conferencing)

Advocate, Mr. Rohan LuvKumar appeared on behalf of the Petitioner.

Advocate, Ms. Khyati Punjabi appeared on behalf of the Respondent and submitted that the arguing counsel is not available today.

Advocate for the Petitioner submitted that the pleadings are complete. He needs some time to file certain judgments.

Both sides are requesting for time.

The prayer is allowed.

List the matter on 17.03.2021.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 3rd day of February, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**